

- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. *See* No. L.T. 10839/16/19]
- (ii) (a) Annual Report and Accounts of the Indian Pharmacopoeia Commission (IPC), Ghaziabad, Uttar Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10836/16/19]

**Report and Accounts (2017-18) of the NMDFC, New Delhi and related papers**

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री; तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डा. वीरेन्द्र कुमार): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1)(ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(a) Twenty-fourth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller -and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.  
[Placed in Library. *See* No. L.T. 10801/16/19]

**Reports and Accounts (2017-18) of various Institutes and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Chittaranjan National Cancer Institute, Kolkata (CNCI), for the year 2017-18.
- (b) Annual Accounts of the Chittaranjan National Cancer Institute, Kolkata (CNCI), for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 10852/16/19]
- (ii) (a) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 10840/16/19]
- (iii) (a) Annual Report and Accounts of the All India Institute of Speech and Hearing (AIISH), Mysuru, Karnataka, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the- delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 10851/16/19]

#### **Reports of the Comptroller and Auditor General of India**

SHRI RADHAKRISHNAN P.: Sir, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2018 - Performance Audit on Assessment of Asses Sees in Real Estate Sector — Union Government — Department of Revenue — Direct Taxes — (Report No.23 of 2018); and [Placed in Library. See No. L.T. 10920/16/19]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2018 of the Union Government for the year 2017-18 — (I) Union Government Finance Accounts, (II) Appropriation Accounts (Civil), (III) Appropriation Accounts (Postal Services), (IV) Appropriation Accounts (Defence Services) and (V) Indian Railways Appropriation Accounts — Part-1 — Review, Part-II-Detailed Appropriation Accounts and Part-II — Detailed Appropriation Accounts (Annexure-G), for the year 2017-18 — (Report No.2 of 2019). [Placed in Library. See No. L.T. 10921/16/19]
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